

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2301**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

EXPLOITATION OF TRIBAL GIRLS

2301. SHRI KIRTI AZAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that there have been complaints of sexual harassment and exploitation of tribal girls in various States including the latest revelations in Maharashtra; and

(b) if so, the action proposed to be taken to tackle this problem and the steps taken to ensure the safety of vulnerable girls in schools by the staff themselves?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per information received from National Crime Records Bureau (NCRB), State/UT wise (including Maharashtra) cases registered and female victims under rape, attempt to commit rape, assault on women with intent to outrage her modesty, insult to the modesty of women and kidnapping and abduction of women to compel her for marriage for crimes committed against Scheduled Tribes (STs) during 2014-2016 is given in Annexure-I.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order, protection of

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life and property of the citizens rests primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Ministry of Home Affairs has issued Advisories for combating crimes against women and children. These Advisories are also available on www.mha.nic.in.

Department of School education & Literacy regularly issues advisories/guidelines for safety and security of children. The department vide letter dated 09.10.2014 has issued exhaustive guidelines on safety and security of children to all States/UTs for compliance. These guidelines were reiterated vide letter dated 11.09.2017.

The school education Department, Govt. of Maharashtra has issued a GR dated 7th April 2016 and circular dated 5th May 2017 to install CCTV and complaint box in the school to strengthen the girls' safety.

State/UT-wise Cases Registered (CR), Female Victims (VICF) Under Various Crimeheads for Crimes against Scheduled Tribes during 2014-2016

SL	State/UT	2014										2015										2016									
		Rape		Attempt to Commit Rape		Assault on Women with Intent to Outrage her Modesty		Insult to the Modesty of women		Kidnapping & Abduction of Women to Compel her for Marriage		Rape		Attempt to Commit Rape		Assault on Women with Intent to Outrage her Modesty		Insult to the Modesty of women		Kidnapping & Abduction of Women to Compel her for Marriage		Rape		Attempt to Commit Rape		Assault on Women with Intent to Outrage her Modesty		Insult to the Modesty of women		Kidnapping & Abduction of Women to Compel her for Marriage	
		CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF	CR	VICF
1	Andhra Pradesh	17	21	1	1	29	29	4	4	1	1	21	21	2	2	29	29	4	4	0	0	29	29	3	3	39	39	10	10	2	2
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	
3	Assam	0	0	0	0	1	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
4	Bihar	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
5	Chhattisgarh	109	111	0	0	66	71	0	0	2	2	138	140	0	0	86	86	0	0	2	2	157	157	1	1	88	88	2	2	5	5
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Gujarat	35	35	0	0	17	17	0	0	11	11	44	44	0	0	17	17	0	0	14	14	34	34	1	1	24	25	0	0	14	14
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
11	Jharkhand	13	13	1	1	5	5	0	0	11	11	6	6	0	0	4	4	0	0	1	1	14	14	4	4	3	3	0	0	0	0
12	Karnataka	18	18	0	0	9	11	0	0	0	0	13	13	0	0	12	12	0	0	0	0	19	19	0	0	6	6	1	1	0	0
13	Kerala	42	42	0	0	26	26	0	0	0	0	47	47	2	2	19	19	0	0	2	2	47	47	2	2	31	31	0	0	0	0
14	Madhya Pradesh	399	401	5	5	442	442	3	3	24	24	359	363	2	2	378	381	0	0	25	27	377	377	0	0	399	399	2	2	21	21
15	Maharashtra	86	86	0	0	118	118	2	2	3	3	99	99	0	0	146	146	1	1	4	4	85	85	0	0	109	112	1	1	3	3
16	Manipur	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20	Odisha	76	76	2	2	40	42	3	3	1	1	94	94	2	2	65	65	2	2	3	3	91	91	0	0	43	44	2	2	2	2
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
22	Rajasthan	85	85	11	11	51	51	0	0	10	12	80	81	3	3	20	20	0	0	8	8	71	71	1	1	31	31	0	0	3	3
23	Sikkim	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0	0	0	1	1	1	1	0	0	0	0	0	0	0	
25	Telangana	32	32	0	0	41	41	3	3	0	0	44	44	0	0	32	32	4	4	0	0	41	41	1	1	49	49	13	13	1	1
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	1	1	1	1	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3	0	0	0	0	0	0	0	0	1	1	0	0	0	0
29	West Bengal	11	11	4	4	14	14	1	1	0	0	5	5	3	3	5	5	0	0	0	0	6	7	0	0	12	12	0	0	0	0
	TOTAL STATE(S)	923	931	24	24	862	873	16	16	63	65	952	959	15	15	818	821	12	12	60	62	972	973	13	13	835	840	31	31	51	51
30	A & N Islands	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2	0	0	0	0	0	0	0	0	
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
34	Delhi UT	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
36	Puducherry	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	TOTAL UT(S)	2	2	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2	0	0	0	0	0	0	0	0	
	TOTAL (ALL INDIA)	925	933	24	24	863	874	16	16	63	65	952	959	15	15	818	821	12	12	60	62	974	975	13	13	835	840	31	31	51	51

Source: Crime in India